

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI (SPECIAL) BENCH**

(27) C.P.(IB)-4307(MB)/2018

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.01.2020**

NAME OF THE PARTIES: Mr. Sanjay Hasmukhbhai Shah
V/s
M/s Satra Property Development

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both sides are present.
2. After hearing the parties, it was brought to the notice of the Bench that the recovery suit number 1355 of 2018 has been filed in Bombay City Civil Court by the Petitioner.
3. The Counsel for the Petitioner is directed to file an additional affidavit bringing the facts of the case and also directed to file relevant paper of the suit along with additional affidavit.
4. Matter is adjourned to **26.02.2020**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

06.01.2020
Sushil